

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3282  
ANSWERED ON:23.08.2011  
RALLY ORGANIZED IN LAKSHADWEEP  
Panda Shri Prabodh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received any complaints with regard to police oppression and atrocities on a peaceful rally organized by a political party in Lakshadweep in contravention of the Constitutional rights of the citizens;
- (b) if so, the details thereof and the action taken by the Government in this regard; and
- (c) the other corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam. A complaint/representation has been received by the Union Territory Administration of Lakshadweep from Shri C.T. Najumudeen, Secretary, CPI, Lakshadweep on 28-07-2011.

(b) to (c): Alongwith his representation, Shri C.T. Najumudeen, Secretary, CPI Lakshadweep has submitted a C.D. stated to be that of dharna (strike) of CPI on 07.07.2011. It has also been stated in the representation that the Police stopped the viewers of the strike from taking video with mobile before lathi charge. A request has been made for an enquiry about the Police lathi charge.

The C.D. submitted by the complainant was examined by the Union Territory Administration and it was observed that the same did not contain the full sequence of the incident.

After receipt of the complaint/representation from Shri C.T. Najumudeen, Secretary, CPI Lakshadweep, the Investigating Officer has been changed. Superintendent of Police and Deputy Superintendent of Police, Lakshadweep are closely supervising the investigation of the case on regular basis.